

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/232(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	RAGHAV BHALOTIA VS BALLYGUNGE HOLDINGS PVT. LTD.
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Mr. D. N. Sharma, Adv.] For the Petitioners
Mr. Shailendra Jain, Adv.]
Mrs. Swati Agarwal, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel for the petitioner submits that the pleadings are over.
3. List the matter on **08.07 .2024**.
4. Interim order, if any, be continued till the next date of hearing.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**